

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-543**  
CP No.-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited  
V/s  
ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

**SECTION**

Sec. 66(1)(b)(ii)

Order delivered on 04.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 15.04.2021.

  
(Anil Kumar)  
fcd (Court Officer, C-V)